

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT - IV

ITEM No. 3

IA No.- 4343/ND/2020 in IB-3190/ND/2019

IN THE MATTER OF:

M/s Wishwa Mittal Bajaj & Sons ... Applicant/Petitioner

Vs

Shipra Estate Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 19.10.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant : Mr. Raghvendra Mohan Bajaj, Adv.,
Mr. Shryas Mehrotra, Adv.,
Mr. Sanskar Agarwal, Adv.

For the Respondent : Mr. Abhijeet Sinha, Adv.,
Mr. Ravi Tayagi, Adv.,
Mr. Kabir Chhilwar, Adv.,
Mr. Manmilan Sidhu, Adv.,
Mr. Praghalbh Bhardawaj, Adv.

ORDER

IA No. 4343/ND/2020:

Application filed for urgent listing of IB-3190/ND/2019. Learned Counsel for the applicant states that pleadings are complete and substantial arguments were heard. Request to list for hearing.

Application is allowed and disposed of. Learned Counsels for the parties seek and are granted liberty to place on record the order passed by Hon'ble Delhi High Court, after the last date of hearing in this application.

List on 17.11.2020.

S01-

SUMITA PURKAYASTHA
MEMBER (T)

S01-

DR. DEEPTI MUKESH
MEMBER (J)

Mukesh - 19.10.2020